Declaration of Assets and Llabilities

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Year 2024-25

I, RUPAM KUMARI, son/daughter/wife of RAVIKANT KUMAR aged 32 years, belonging to BIHOR LEGISLATIVE ASSEMBLY

service and presently working as ... LIGRARY PTIENDANT.....

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependent-2 Name	Dependent-3 Ffc. Name
(i)	Cash	462101-	RAVIKANAR 40,730/	SURYANSH NIL	NIL	NIL
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	BANK 1, 33,975/ POF 8, 48,881 MAHILA	BANK	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	MUTUAL CUND 1,35,883/	95,118/- MUTAL	NIL	MIL	NIL
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc	NIL	LIC 2,623/-	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	NIL	PULSAR BIKEG ACTIVA SCOOTY	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	GOLD- 268gm STLVER 620g	GOLD-	GOLD- 259 SILVER-909	NIL	NIL
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIH	NIL	NTL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed

* Dependant here means a person substantially dependent on the income of the employee.

Details of Immovable assets В.

[Note: Properties in joint ownership indicating the extent of joint ownership will

Sr.	Description	Self	Spouso Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value				1	
(II)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	A Linguista of the contract of				
(III)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value			ASIV		
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)				hidernove	

I give herein below the details of my liabilities / overdues to public financial (2)institutions and government dues:-

[Note: Please give separate details for each item)

Sr. Description		Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as	
(a)	(I) Loans from Banks	244		
A Table of the last of the las	(II) Loans from financial institutions	and the second s		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	557		
	(b) dues to departments dealing with supply of water		and the second s	
	(c) dues to departments dealing with supply of electricity			

Ruporm Kumasi

	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NEL	t de de la constante de la con
	(f) Other dues, If any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	TNOME TAX-NIL A·Y -2024-25 PAN-DMFPKO772R	NIL
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax (Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

Personal Detail GPF/CPF/PRAN No. 110195365643 (M/F) Gender -Date of Birth (DD/MM/YYYY) Class/Group (A/B/C) LEGISLATIVE ASSEMBLY -Cadre BIHAR (Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.) Home District PATNA I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Ruporm Kumari

Name of Employee: RUPAM KUMARI

Designation: LZBARLIBRARY ATTENDAM

Department: LIBRARY

Place: PATNA

Date: 13/2/25...

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Rupam Kumari